

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3830
ANSWERED ON:02.12.2010
ACCIDENT/COMPENSATION
Argal Shri Ashok

Will the Minister of RAILWAYS be pleased to state:

the number of the dependents of the passengers died in train accidents to whom jobs have been provided during the last three years and the details of the policy in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

Extant rules provide for giving compensation to the dependents of persons dying in train accidents. However, in exceptional circumstances and on humanitarian grounds jobs have been provided. As regards number of the dependents who have been provided employment on the railways during the last three years, the information is being collected and will be laid on the Table of the Sabha.